Pakistani internet services along Indo-Pak border in Rajasthan

[RAJYA SABHA]

†1185. SHRI AMAR SHANKAR SABLE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Pakistani internet services in Barmer, Jaisalmer and Sriganganagar districts of Rajasthan along the Indo-Pak border is posing biggest threat to the security of the country and Pakistan is alluring youths of bordering areas to connect to Pakistani sites and network through WhatsApp, Facebook and Internet; and
- (b) whether post offices, Patwari, ex-Servicemen, police stations along the bordering areas and the journalists etc. are at the target of IS!, if so, the steps taken by Government to check the activities of ISI and the Pakistani internet service?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Spill over frequency of Pakistani mobile network into Indian Territory has been observed in few locations along the Indo-Pakistan bordering areas in Barmer, Jaisalmer and Sriganganagar districts of Rajasthan. However, no instance of use of Pakistani internet services in the bordering areas to access WhatsApp, Facebook etc has come to notice so far.

(b) Pakistani Intelligence agencies including ISI continue their efforts to gather intelligence regarding deployment/movement of Armed Forces along the Indo-Pakistan Border in the States of Rajasthan, Punjab and Gujarat.

Pakistani Intelligence agencies used to call up officials of Post Offices, Railways, State Revenue (Patwaris), Schools, security personnel and public representatives (Sarpanch), etc., by impersonating themselves as senior defence and other district administration officers to collect information of their interest. In this regard, officials/employees having access to sensitive information are regularly sensitized not to inadvertently pass information to anyone without verifying their identity. Moreover, the matter of spillover signals across the border has been taken up by the Government at bilateral and multilateral forum.

Cases of human rights violations

1186. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of the number of cases of human rights violations registered with NHRC in the last three years; and

[†]Original notice of the question was received in Hindi.

(b) whether it is a fact that of the 1292 cases recommended by NHRC for compensation from 2013 to 2016, more than 45 per cent are still pending, if so, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) State-wise details of the number of cases of alleged violation of human rights registered by the National Human Rights Commission (NHRC) during the last three years (2014-15, 2015-16, 2016-17) are given in the Statement (See below).

The information is being collected and will be laid on the Table of the House.

Statement State-wise No. of Cases Registered in respect of human rights violation during 2014-15, 2015-16 and 2016-17

| State/UT Name | 01.04.2014 to 31.03.2015 | 01.04.2015 to 31.03.2016 | 01.04.2016 to 31.03.2017 |
|-------------------|--------------------------|--------------------------|--------------------------|
| | No. of cases registered | No. of cases registered | No. of cases registered |
| 1 | 2 | 3 | 4 |
| Andhra Pradesh | 1224 | 1335 | 1250 |
| Arunachal Pradesh | 158 | 38 | 31 |
| Assam | 644 | 366 | 268 |
| Bihar | 4516 | 4141 | 3765 |
| Goa | 54 | 69 | 56 |
| Gujarat | 1565 | 1445 | 1210 |
| Haryana | 13331 | 11606 | 4596 |
| Himachal Pradesh | 285 | 223 | 181 |
| Jammu and Kashmir | 369 | 213 | 251 |
| Karnataka | 1515 | 979 | 1434 |
| Kerala | 648 | 998 | 729 |
| Madhya Pradesh | 3652 | 2969 | 2695 |

| 236 Written Answers to | [RAJYA SABHA] | | Unstarred Questions |
|-----------------------------|---------------|--------|---------------------|
| 1 | 2 | 3 | 4 |
| Maharashtra | 2980 | 3015 | 2485 |
| Manipur | 124 | 76 | 42 |
| Meghalaya | 96 | 53 | 44 |
| Mizoram | 19 | 20 | 14 |
| Nagaland | 42 | 8 | 14 |
| Odisha | 5853 | 16278 | 8750 |
| Punjab | 1807 | 1435 | 1132 |
| Rajasthan | 3195 | 3263 | 2979 |
| Sikkim | 20 | 11 | 5 |
| Tamil Nadu | 2280 | 3138 | 3082 |
| Tripura | 83 | 54 | 60 |
| Uttar Pradesh | 50723 | 49721 | 42590 |
| West Bengal | 2001 | 2127 | 1678 |
| Andaman and Nicobar Islands | 23 | 32 | 43 |
| Chandigarh | 202 | 206 | 126 |
| Dadra and Nagar Haveli | 14 | 8 | 8 |
| Daman and Diu | 10 | 22 | 13 |
| Delhi | 9076 | 7626 | 6368 |
| Lakshadweep | 11 | 9 | 10 |
| Puducherry | 92 | 123 | 142 |
| Chhattisgarh | 1192 | 822 | 729 |
| Jharkhand | 1983 | 1670 | 1541 |
| Uttarakhand | 3101 | 1821 | 1713 |
| Telangana | 903 | 1092 | 928 |
| All Over India | 80 | 416 | 634 |
| Foreign Countries | 296 | 380 | 291 |
| Total | 114167 | 117808 | 91887 |